

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.04.2022 (MONDAY)

COURT –III (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|--|------------------------------|---|
| 1. | Comp. App (AT) (Ins) No. 150 of 2019 | Jagbasera Infratech Pvt. Ltd. Vs. Rawal Variety Construction Ltd. | Sumant Bharadwaj | Narender Singh Yadav Mukesh Kr. Verma Arihant Goyal-R1 |
| 2. | Comp. App (AT) (Ins) No. 80 of 2020 | Markand Adhikari Vs. Central Bank of India | Vidya Prabhakaran Khurana | O.P. Gaggar-R1 Vijendra Kumar Jain Udita Singh-R2 |
| 3. | Comp. App. (AT) (Ins) No. 855 of 2020 | UP Awass Evam Vikas Parishad (UP Housing and Development Board) Vs. JNC Construction Pvt. Ltd. & Ors. | Ritesh Agrawal | G.P. Madaan-R1-R2 Prabhjit Singh Soni-IRP Shivank Diddi-R3 |
| 4. | Comp. App. (AT) (Ins) No. 1058 of 2020 | Berger Becker Coating Pvt. Ltd. Vs. Committee of Creditors of Asian Colour Coated Ispat Ltd. & Anr. | Samrat Sengupta | Ankur Mittal-R1 Pooja Mahajan-RP Bishwajit Dubey-R2 S. Banerji |
| 5. | Comp. App. (AT) (Ins) No. 1070 of 2020 | ADS Resources Ltd. Vs. Shilpi Cables Technologies Ltd. | Chandra Shekhar Yadav | P.S. Bindra Simran Jeet Sonali Mehta |
| 6. | Comp. App. (AT) (Ins) No. 04 of 2021 & I.A. No. 2146 of 2021 | Pani Logistics Through its sole proprietor, Kiran M. Jain Vs. Sona Alloys Pvt. Ltd. Through its Resolution Professional Vikas G Jain & Ors. | Vishakha Gupta | Sumit Kansal-R1 Senu Nizar-R2 Alok Dhir Sumit Shukla Aditya Shekhar Ekansh Gupta Umesh Ved-R3 |
| 7. | Comp. App. (AT) (Ins) No. 599 of 2021 | R. S. Wire Industries, Through Its Proprietor Rakhi Merani Vs. Trans-Fabpower India Pvt. Ltd. & Ors. With | Kunal Kanungo | Shreyas Awasthi Shivanker Behar |
| 8. | Comp. App. (AT) (Ins) No. 602 of 2021 | K Copper Products Vs. Trans-Fab Power India Pvt. Ltd. & Ors. With | Pratiksha Sharma` | Saahil Menon-R1 Rajabhau B Shinde Pramod Nansaheb Patil |

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|-----|---|--|------------------|--|
| 9. | Comp. App. (AT) (Ins) No. 603 of 2021 | Kiran Insulated Wire Industries Vs. Trans-Fab Power India Pvt. Ltd. & Ors. | Pratiksha Sharma | Saahil Menon-R1 Rajabhau B Shinde Pramod Nansaheb Patil |
| 10. | Comp. App. (AT) No. 140 of 2020 | Surjeet Singh Vs. Usha Rani Jha & Ors. | Abhay K. Das | Ankur S. Kulkarni-R1 Akash Sharma-R2, R3 & R4 |
| 11. | Comp. App. (AT) No. 147 of 2020 | Sheesh Mahal Inns and Hotels Pvt. Ltd. & Anr. Vs. Registrar of Companies, Delhi & Anr. | Amrita Sarkar | Kamal kant Jha Adeeba Mujahid Ravi Singh |
| 12. | Comp. App (AT) No. 175 of 2020 | Regional Director Vs. Nanak Consultants Pvt. Ltd. & Ors. | Tania Sharma | Saurabh Kalia Rajiv Malik-R1 to R7 |
| 13. | Comp. App. (AT) No. 228 - 229 of 2020 | Shubh Infraatech Pvt. Ltd. Vs. Sameer Bansal & Ors. | Akshat Goel | Harshal Kumar-R1, R3 & R5 Adeeba Mujahid-R7 P. Nagesh |
| 14. | Comp. App. (AT) No. 106 of 2021 | Sandeep Gupta & Anr. Vs. Asian Hotels (West) Ltd. & Anr. With | Anuradha Dutt | Kumar Anurag Singh Zain A. Khan-R1 Vishal Ganda-R2 |
| 15. | Comp. App. (AT) No. 113 of 2021 & IA 2884 of 2021 | Sandeep Gupta & Anr. Vs. Asian Hotels (East) Ltd. & Ors. | Anuradha Dutt | Suman Jyoti Khaitan Sameer Sagar Shruti Gupta-R1-R3 Kumar Anurag Singh-R4 Ashish Aggarwal-R5 Anuj Shah-R6 |
| 16. | Comp. App. (AT) No. 152 of 2021 | Explorers Travels and Tours Pvt. Ltd. Vs. Punita Khatter & Ors. With | Tuhin Sinha | Aditya Bharech-R1 Punita Khatter |
| 17. | Comp. App. (AT) No. 153 of 2021 | Global Leisure & Recreations PTE Ltd. Vs. Punita Khatter & Ors. | Pranay Sarkar | Aditya Bharech-R1 Punita Khatter |

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By order of Hon'ble Chairperson
-sd/-
Registrar